

OFFICE OF THE  
CHIEF JUDICIAL MAGISTRATE CUM CIVIL JUDGE(SR.DIVN.)  
GOMATI DISTRICT, UDAIPUR.

No. F-2(100)-CJM/G/UDP/2016/210-13,

Dated. Udaipur the  
8<sup>th</sup> February.2016.

**ORDER NO. 3**

It is experienced that all the case records are not placed in time properly before the bench for which witnesses and the accused are compelled to remain in the Court unnecessarily.

Hence, it is directed to the record custodian Sri Subir Sen, all the case records of the following day is to be kept ready and on the date records are to be placed before the bench by 10 a.m positively.

*307*

( Mridul Chakraborty)  
Chief Judicial Magistrate cum Civil Judge(Jr.Divn.)  
Gomati District, Udaipur.

Copy to :-

1. The District & Sessions Judge, Gomati District, Udaipur, for information,
2. The Head Clerk, Sri Kartik Chakladar, for keeping the same in the order book/file.
3. Sri Subir Sen, L.D.C, for comply the same.
4. The system officer, Subrata Pal, for uploading the order in the CIS system.

*M*

( Mridul Chakraborty)

Chief Judicial Magistrate cum Civil Judge(Jr.Divn.)  
Gomati District, Udaipur.

*02/02/16*